

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 431

IA/5678/ND/2022 In IB/600/ND/2021

IN THE MATTER OF:

IT Power Consulting Pvt Ltd

...

Applicant

Under Section 10 of IBC, 2016.

Order delivered on 15.04.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **10.05.2024**.

**Sd/-
(Court Officer)**